

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court Nos. 1 & 2

Date: 25-04-2019

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	M.A.No.231 of 2017(SZ) IN Unnumbered Appeal Diary.No.606 of 2017(SZ)	Sridevi Datla Vishakapatnam, Andhra Pradesh Vs Union of India Through the Secretary, Ministry of Environment Forest and Climate Change New Delhi and 3 others	M/s. Stanley Hebzon Singh Counsel for Appellant M/s. T.Sai Krishnan for R3 M/s. L.Murali Krishna for R4	30-05-2019
2	M.A.No.192 of 2017(SZ) IN Unnumbered Appeal Diary.No.519 of 2017(SZ)	The Conservation of Action Trust Rep.,by its Executive Trustee Mumbai and another Vs The Union of India Ministry of Environment, Forests & Climate Change, Through its Secretary, New Delhi and 3 others	M/s. Stanley Hebzon Singh Counsel for Applicant M/s. H.Yasmeen Ali for R2 M/s. T.Sai Krishnan for R3	30-05-2019
3	M.A.No.206 of 2017(SZ) IN Unnumbered Appeal Diary.No.582 of 2017(SZ)	C.Srinivasalu Hyderabad, Telangana And 2 others Vs Union of India, Rep.,by Secretary, Through the Ministry of Environment, Forest and Climate Change, New Delhi and 6 others	M/s. Sanjay Upadhyay Counsel for Appellant M/s. T.Sai Krishnan for R6	30-05-2019

4	Application No. 256 of 2016 (SZ)	<p>Voice of Nature Rep.,by its President Mr.R.Gokulraj Manavalanagar Thiruvallur – 602 002</p> <p>Vs</p> <p>The Government of Tamil Nadu Rep., by its Secretary Department of Environment and Forest Chennai and 4 others</p>	<p>Mr.R.Gokul Raj Party In Person</p> <p>M/s.E.Manoharan for R1 & R5 M/s.S.Azhagam Perumal for R2 & R3 M/s.Abdul Saleem for R4</p>	30-05-2019
5	Application No.42 of 2017 (SZ)	<p>M.Vetri Selvan Thambu Chetty Street Chennai</p> <p>Vs</p> <p>Union of India Rep.,by the Secretary, Ministry of Environment, Forest & Climate Change New Delhi and 10 others</p>	<p>Mr.M.Radhakrishnan Counsel for Applicant</p> <p>M/s.Me.Saraswathy for R1 M/s.E.Manoharan for R2 & R3 , R5 to R9 M/s.H.Yasmeen Ali for R4 & R10 M/s.Norton & Grant A.M.Amutha Ganeshfor R11</p>	30-05-2019
6	Application No.76 of 2017(SZ)	<p>Suo Motu</p> <p>Proceedings initiated based on the news item Published in “Malayala Manorama News Paper” – Malayalam Edition dated 25.03.2017 on the caption “BLACK CITY”</p> <p>Vs</p> <p>The Chief Secretary Government of Kerala, Kerala and 5 others</p>	<p>M/s.E.K.Kumaresan for R1,R2,R3,R4 & R6</p>	30-05-2019

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
7	Application No.17 of 2017 (SZ)	Dhenupuri Housing Colony, Kannadasan Avenue, Madambakkam, Chennai Vs The Secretary, State Urban Development Department, Chennai and 8 others	Mr.K.Shanmuga Kani Counsel for Applicant M/s.E.Manoharan for R1,R2,R3, R6 & R8,R9 M/s.I.Ilango for R4 & R7	30-05-2019
8	Application No.195 of 2016(SZ)	Tandur Citizens Welfare Society Rep by its President, Tandur, Rangareddy District Vs Government of Telangana, Rep by its Secretary Environment and Forest Department Hyderabad and 12 others	M/s. K.R.Nishanth Counsel for Applicant M/s. H.Yasmeen Ali for R1, R6, R8 M/s.G.M.Syed Nurullah Sheriff for R2 M/s.D.S.Ekambaram for R3 M/s.T.Saikrishnan for R4 M/s.K.Muthamil Raja for R7 M/s Saritalal for R9 M/s.Rahul Balaji for R10 & R12 M/s. T.Velumani & T.Magendiran for R11 M/s.T.Balaji for R13	30-05-2019
9	Application No. 21 of 2017(SZ)	Ramesh Vellore Chennai Vs The State Environment Impact Assessment Authority Rep., by its Secretary And 3 others	M/s.A.Yogeswaran Counsel for Applicant Mrs.M.Sumathi for R1 M/s.K.Raja Shrinivas for R2 M/s.Surya Prakash for R3 M/s.C.Sangamithirai for R4	30-05-2019

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Registrar